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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 389/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: CP India Test Systems Pvt.Ltd
v/s
Registrar of companies, pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Akshay C. Ante	Practicing company secretary.	

ORDER

CP 389/252/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.10.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)